Government of Punjab Department of Industries and Commerce (Policy Implementation Unit) Notification

Dated: 31-01 - 2019

No.PIU/IBDP-2017/2019/ **3194** With reference to Notification No.CC/Addl.Dir/Industrial & Business Development/2017/ 1369 dt. 17.10.17 and Notification No. PIU/IBDP-2017/Amendments/2018/3979 dt. 07/08/2018 issued thereafter, the Governor of Punjab is pleased to make following amendments in 'Industrial & Business Development Policy-2017' w.e.f 17-10-2017:-

i. In clause 10.11.3, Sr. No.5 is substituted as under:-

S.N.	Nature of incentive	Extent of incentive
5	Exemption from the condition of	Exemption from the condition of
	the license issued by PAMB from	the license issued by PAMB from
	payment of 2% over and above	payment of 2% over and above the
	the MSP, for permission given	MSP, for permission given under
	under Direct Purchase.	Direct Purchase.

ii. The clause 6.14.2 is substituted as under:-6.14.2 In order to make the functioning of the Council effective, the State will also set up MSE Facilitation councils under the Chairmanship of respective Deputy Commissioners in all the districts of the State by designating them as 'Director' for providing effective services to MSE units at district level.

Dated: 29-07-2019

Vini Mahajan, IAS

Additional Chief Secretary to Govt of Punjab Department of Industries and Commerce

Endst. No. PIU/IBDP-2017/Amendments/ 3195 - 96

Dated: 31-07-2019

A copy of the above is forwarded to the following for information please.

(i) The Chief Principal Secretary to Chief Minister, Punjab

(ii) The Chief Secretary, Punjab

Special Secretary to Government of Punjab Department of Industries and Commerce Endst No PIU/IBDP-2017/Amendments/ 3197—3202 Dated: 31-07-2019

A copy of the above is forwarded to the following for information please.

- (i) All the Special Chief Secretaries/Additional Chief Secretaries/Financial Commissioners/Principal Secretaries/ Administrative Secretaries, Punjab
- (ii) All Deputy Commissioners in the State of Punjab
- (iii) Chief Executive Officer, Punjab Bureau of Investment Promotion
- (iv) The Director of Industries & Commerce, Punjab
- (v) Additional Director(Incentive)
- (vi) All General Managers, District Industries Centre in the State of Punjab

Special Secretary to Government of Punjab Department of Industries and Commerce

Endst. No PIU/IBDP-2017/Amendments/ 3203

Dated: 31-07-2019

A copy is forwarded to the Principal Secretary to Government of Punjab, Department of General Coordination (Cabinet Affairs Branch) with reference to their letter No. 1/89/2019-1 Cabinet/2647 dated: 25-07-2019.

Special Secretary to Government of Punjab Department of Industries and Commerce

Endst. No PIU/IBDP-2017/Amendments/ 3204

Dated: 31-67-2619

A copy is forwarded to the following for uploading the same on the website of Printing & Stationery Department, Punjab for publishing the same in the extra ordinary gazette.

(i) The Nodal Officer (e-gazette-printing & stationery) o/o Department of Industries & Commerce, Punjab.

Special Secretary to Government of Punjab Department of Industries and Commerce